

(b) if so, whether the Government propose to provide halt for all the trains passing through these railway stations;

(c) if so, the time by which the halt is likely to be provided for all the trains; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Some representations have been received for stoppage of additional trains at Sanjan and Umbargam Road. At present, Sanjan and Umbargam Road stations are being served by 19 and 21 trains in both directions respectively.

(b) No, Sir.

(c) Does not arise.

(d) Examined but not found operationally feasible.

[English]

Cargo Service from Nagpur

2007. SHRI BANWARI LAL PUROHIT : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there are persistent demand to introduce cargo service from Nagpur Airport; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) Yes, Sir.

(b) Indian Airlines has its own cargo storage facilities in the city. Airports Authority of India has plans to modify the existing old terminal Building at a cost of Rs. 60 lakhs and have an integrated cargo complex. The building and facilities are expected to be ready by December, 1996.

F.M. Station, Madurai

2008. SHRI A.G.S. RAM BABU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any test relay was conducted by the FM station at Kodaikanal, Madurai;

(b) if so, the details thereof; and

(c) the time by which the said station is likely to be made operational?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) (a) and (b). Transmissions are being carried out from time to time from the 10KW FM Transmitter at Kodaikanal for testing, pending regular commissioning. However, there is no FM Transmitter installed at AIR, Madurai.

(c) The radio station with 10 KW FM Transmitter, Multi-purpose Studio at Kodaikanal will be technically ready for commissioning by January, 1997.

Survey of Lanka-Silchar Line

2009. SHRI UDDHAB BARAMAN : Will the Minister of RAILWAYS be pleased to state:

(a) whether any new survey works for Lanka-Silchar (Ramnagar) line has been planned; and

(b) if so, the time by which the survey work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) . Surveys for Lanka-Silchar has already been completed in September, 95.

[Translation]

Landing Facilities at Kota Airport

2010. SHRI DAU DAYAL JOSHI : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is no landing facility at Kota Airport; and

(b) if so, the reasons for not providing landing facility at the said Airport and the time by which this facility is proposed to be provided?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b). Kota airport is operational and suitable for Dornier =228 type of aircraft. At present, no airline is operating services to this airport.

[English]

Minimum Wages

2011. SHRI MUKHTAR ANIS : Will the Minister of LABOUR be pleased to state:

(a) the existing minimum wages for unskilled labour, State-wise;

(b) when these wages were revised last and date when the next revision is due;

(c) the basis for the computation of the minimum wage

(d) whether the Government propose to advise the States to revise the minimum wages at the beginning of every year to bring it in line with the inflationary rise in cost of living; and

(e) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNAHALAM) : (a) to (e). Minimum wages for

scheduled employments are fixed by the appropriate Government in accordance with the procedure prescribed under the Minimum Wages Act, 1948. The existing rates of minimum wages fixed by different States and the dates of last revision are give in the statement enclosed. As per Section 3 of the Act these rates can

be reviewed at such intervals as the appropriate Government may think fit but not exceeding five years. The State Governments have already been advised to update the minimum wages regularly and to link them to the consumer price index by incorporating in them an element of variable dearness allowance.

STATEMENT

Minimum rates of wages for the unskilled workers in different States/Union Territories Admn.

(as on 1.10.1996)

Sl.No.	Name of State Govt./ UT Adminsitration	Range of Minimum Rates of wages & date of last revision	Remakrs
1	2	3	4
I. STATE			
1.	Andhra Pradesh	Rs. 11.00 to Rs. 42.40 p.d. (12.2.96)	Rates vary from employment to employment.
2.	Arunachal Pradesh	Rs. 21.00 to Rs. 23.00 p.d. (1.1.1994)	Rates vary from employment to employment and areas to areas.
3.	Assam	Rs. 33.00 to Rs. 43.20 p.d. (1.4.95)	Rates vary from employment to employment.
4.	Bihar	Rs. 27.30 to Rs. 39.70 p.d. (21.12.95)	Rates vary from employment to employment.
5.	Goa	Rs. 21.00 to Rs. 46.00 p.d. (1.4.95)	Rates vary from employment to employment.
6.	Gujarat	Rs. 34.00 to Rs. 48.00 p.d. (21.3.94)	Rates vary from employment to employment (according to zones) .
7.	Haryana	Rs. 51.52 to Rs. 55.52 p.d. (1.1.95)	Single rate for all employment except agriculture.
8.	Himachal Pradesh	26.00 to 45.75 p.d. (1.3.96)	Double Rates for all employment.
9.	Jammu & Kashmir	30.00 p.d. (13.3.95)	Single Rate for all employment.
10.	Karnataka	26.00 to Rs. 37.32 p.d. (Sept. 94)	Rates vary from employment to employment.

1	2	3	4
11.	Kerala	Rs. 19.50 to Rs. 76.40 p.d. (31.3.92)	Rates vary from employment to employment (according to zones).
12.	Madhya Pradesh	Rs. 22.50 to Rs. 43.96 p.d. (29.1.94)	Rates vary from employment to employment.
13.	Maharashtra	Rs. 8.00 to Rs. 83.00 p.d. (29.6.94)	Rates vary from employment to employment (according to zones).
14.	Manipur	Rs. 44.65 to (for plain) Rs. 47.65 (for hill areas) (1.12.88)	Double Rates for all employment.
15.	Meghalaya	Rs. 35.00 p.d. (16.3.94)	Double Rates for all employment.
16.	Mizoram	Rs. 28.00 to Rs. 35.00 (11.6.93)	Double Rate for all employment.
17.	Nagaland	Rs. 25.00 p.d. (6.7.92)	Single Rate for all employment.
18.	Orissa	Rs. 30.00 p.d. (15.8.96)	Single Rate for all employment.
19.	Punjab	Rs. 51.95 to Rs. 55.58 p.d. (1.7.95)	Single Rate for all employment except agriculture.
20.	Rajasthan	Rs. 32.00 p.d. (1.1.95)	Single rate for all employment.
21.	Sikkim	Nil	Minimum Wages Act 1948 is yet to be extended and enforced.
22.	Tamil Nadu	Rs. 10.00 to Rs. 56.25 p.d. (21.7.95)	Rates vary from employment to employment (according to zones).
23.	Tripura	Rs. 17.70 to Rs. 36.00 p.d. (15.5.95)	Rates vary from employment to employment (according to zones).
24.	Uttar Pradesh	Rs. 18.00 to Rs. 48.00 p.d. (13.6.96)	Rates vary from employment to employment (according to zones).

1	2	3	4
25.	West Bengal	Rs.17.40 to Rs. 45.16 p.d. (1.12.93)	Rates vary from employment to employment (according to zones).
26.	Andaman & Nicobar	Rs.37.00 to Rs. 40.00 p.d. (15.8.94)	Rates vary from employment to employment (according to zones).
27.	Chandigarh	Rs.1084.50 p.m. (27.2.90)	Single rate for all employment.
28.	Dadar & Nagar Haveli	Rs. 35.00 to Rs. 40.00 p.d. (18.5.95)	Rates vary from employment to employment (according to zones).
29.	Daman & Diu	Rs. 35.00 p.d. (8.5.95)	Single rate for all employment.
30.	Delhi	Rs. 64.50 p.d. (1.2.94)	Single rate for all employment.
31.	Lakshadweep	Rs. 30.00 p.d. (1.1.96)	Single Rate for all employment.
32.	Pondichery	Rs.19.25 to Rs. 40.20 p.d. (24.7.95)	Rates for agricultural workers.
II.	*CENTRAL GOVERNMENT	Rs. 34.96 to Rs. 63.09 p.d. (12.7.94)	Rates vary from employment to employment according to areas

- Note 1. *Indicates the provision of variable Dearness Allowance along with minimum rates of wages.
2: Figure in bracket under column (3) indicate the date of revision for the last revised scheduled employment

[Translation]

Employment to Affected Families

2012. SHRI SUSHIL CHANDRA VERMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have given an assurance for providing employment in the railways to one member of each of the families affected by acquisition of land in the context of construction of the Guna/Etawa broad guage line;

(b) if so, the number of persons employed by the railways so far and the number of cases which are still under consideration; and

(c) the time by which the remaining persons are likely to be provided employment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The extent

instructions on the Railways provide for consideration for preferential employment subject to certain stipulations of individuals/their family members displaced on account of acquisition of land for large scale Railway projects and the cases of preferential employment arising in the context of construction of Guna-Etawa broad guage line are governed by the said extant instructions.

(b) and (c). The information is being collected and will be laid on the Table of the Sabha.

[English]

Action against HFCL

2013. SHRI I.D. SWAMI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "DOT failed to